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Date: 10/12/2025

(2024) 07 AP CK 0030

Andhra Pradesh High Court - Amaravati

Case No: Writ Petition No: 16231 Of 2024

Komma Siva Chandra Reddy, S/O

Komma Ramalingareddy

APPELLANT

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Union Of India, Rep By Its Secretary, Ministry Of Home Affairs, Nirman Bhawan, Near

Udyog Bhawan, Metro Station, Maulana Azad Rd, New Delhi, Delhi-110011 And Others RESPONDENT

Date of Decision: July 29, 2024

Acts Referred:

Indian Penal Code, 1860 - Section 34, 201, 302

• Witness Protection Scheme, 2018 - Rule 8

• Constitution Of India, 1950 - Article 226

Hon'ble Judges: B V L N Chakravarthi, J

Bench: Single Bench

Advocate: Jada Sravan Kumar **Final Decision:** Disposed Of

Judgement